## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

**PETITION NUMBER** 

: TCP/63/2016

NAME OF THE PETITIONER(S)

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 3 Others

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

ROHAN RAJASEKARAN

REETHI. S. AKABU

Council for lespondents

**ORDER** 

Counsel representing both the sides are present. Counsel for petitioner filed affidavit showing proof of service of notice to the proposed respondents in CA 72/2017. Both the parties sought time for submitting arguments. Time enlarged at request for hearing along with connected matter, TCP/62/2016. Put up on 02.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)